

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH EAST)
SAKET COURTS COMPLEX, NEW DELHI**

ORDER No. 301 /2019

In partial modification of earlier order number 297/2019 dated 09.07.2019 work of Officer In-Charge, General Branch, South East District, is hereby assigned to Sh. Suresh Kumar Gupta, ASJ-04/Special Judge (NDPS), South East District, Saket Courts, New Delhi, w.e.f. 21.08.2019 Rest of the content of earlier order shall remain unchanged.

Neelisho
(NEENA BANSAL KRISHNA)
District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

No. Judl.F.58/Committee/Gaz./D&SJ/SE/2019/_____ 15683-15758 New Delhi, Dated: 22/08/19

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. All A.Os. (Judicial)/Branch Incharge of South-East District, Saket Courts Complex, New Delhi.
6. PS to District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi.
7. PRO, South-East District, Saket Courts Complex, New Delhi.
- ✓ 8. The Website Committee, Tis Hazari Courts, Delhi.

Neelisho
District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

Filtee

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